

(f) what was the total quantity and value of different varieties of fertilizers imported into India from foreign countries during the year 1950-51?

The Minister of Production (Shri K. C. Reddy): (a) About Rs. 23 crores. The exact figure is not yet available as the booking and finalisation of the accounts has not been completed.

(b) 1,000 tons per day or 350,000 tons per year.

(c) At present the factory is manufacturing only ammonium sulphate. There is, however, under consideration a proposal for setting up an ancillary plant for the manufacture of Urea or Ammonium Nitrate prills.

(d) The Sulphate of ammonia produced at Sindri and that imported from abroad is distributed to State Governments according to their demand through the Central Fertilizers Pool. The retail market prices are determined by the State Governments after taking into accounts overheads and handling expenses, etc.

(e) There are 19 other factories in India engaged in the manufacture of artificial fertilizers, viz. ammonium sulphate and superphosphate. The productive capacity of these factories and the quantity and value of the two varieties of fertilizers produced by them in the year 1950-51 are as follows:—

	Capacity Production Value		
	Tons.	Tons.	Rs.
Ammonium Sulphate.	77,000	45,260	18,10,00,000
Super Phosphate.	1,35,000	55,810	12,50,00,000

(f) 3,88,042 tons of ammonium sulphate valued at Rs. 12,30,20,430. No superphosphates were imported.

COMMUNITY PROJECTS

***604. Shri M. L. Dwivedi:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the States in which State Development Committees have already been formed, as envisaged in the Government of India Planning Commission Community Projects Administration Draft Outline, April, 1952;

(b) in how many States Community Projects programme is undertaken for implementation; and

(c) to how many States long term loans have been sanctioned?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) Assam, Bihar, Bombay, U.P., Punjab, Madhya Bharat and Madras.

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(b) All Part A, B and C States.

(c) Nil.

PLANNING DEPARTMENTS IN STATES

***605. Shri M. L. Dwivedi:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) whether the Planning Departments in various States in India are proceeding with planning work in accordance with the policy and programme laid down by the Government of India or what;

(b) whether the Planning Bodies in the various States are functioning in co-ordination with the Planning Body at the Centre;

(c) whether Government propose to lay on the Table of the House a statement containing different allocations project-wise, the amount of work done in each State so far and the cases in which sum of money or property has been wasted or lost; and

(d) at whose recommendation projects are selected for execution in States?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) The Planning Commission has formulated the plans for the States in consultation with State Governments.

(b) Yes.

(c) A report on the working of the Five Year Plan during its first year will be placed on the Table of the House.

(d) The selection is made on the basis of recommendations by the State Governments.

विद्य प्रवेश में विस्थापित व्यक्ति

*६०६. श्री आर० एस० तिवारी :

क्या पुनर्वास मंत्री यह बतलाने की कृपा करेंगे :

(क) विद्य प्रदेश में सतना, दतिया और ओरछा में विस्थापित व्यक्तियों की संख्या;

(ख) इनमें खेती में लगे हुए लोगों की और दूसरे व्यवसायों को अपनाने वालों की संख्या ;

(ग) उन लोगों की संख्या जिनको अभी तक कोई रोजगार नहीं मिला ; और

(घ) खेती के लिये दी गयी जमीन कितनी है और वह कहाँ—कहाँ पर है ?